

Separate Departments for E.N.T., Orthopaedic and Anaesthesia

7147. SHRI BHIKHU RAM JAIN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that according to the stipulation of the Medical Council of India E.N.T., Orthopaedic and anaesthesia should be separate departments as it exists in all the Medical Colleges in the country since it is an essential requirement for post-graduate courses;

(b) whether it is also a fact that despite the directive of the Medical Council of India for 3¼ years in the past to create separate departments of E.N.T., Orthopaedic and anaesthesia, the Aligarh Muslim University have not implemented it;

(c) if so, the reasons therefor; and

(d) when the same is likely to be done?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes. According to the recommendations of the M.C.I., it is the minimum standard requirement for a medical college of 100 admissions, annually.

(b) to (d). The Academic Council of the Aligarh Muslim University has already approved and recommended the establishment of the Departments of Orthopaedics and Anaesthesia. These recommendations are to be considered by the Executive Council of the University and the necessary amendments to the statutes on the basis of these considerations will be made thereafter by the University, in consultation with the Ministry of Education.

Improper Weighing Machines at Stations in South Central Railway

7148. SHRI K. ARJUNAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some Railway stations in South Central

Railway in Andhra Pradesh do not have proper weighing machines and lime stones (goods) are weighed roughly at the time of loading resulting in heavy penalty by Railway authorities at the time of unloading in other stations viz; Salem in Tamil Nadu;

(b) whether it is also a fact that because of these heavy penalty levied by Railway authorities the consignees refused to take delivery of lime stones at Salem Railway Stations in Tamil Nadu and these were auctioned;

(c) whether it is also a fact that instead of rectifying the under weighing at the loading stations by providing proper weighing equipments, the Railway authorities stopped the supply of wagons for lifting goods from these areas of Andhra Pradesh, and

(d) whether there is any proposal to supply more wagons and weighing machines to these railway stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

Running of Local Train from Dadar to Thane and Kalyan

7149. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a persistent demand for a long time, from Bombay Suburban commuters that few local trains should run from Dadar towards Thane and Kalyan and vice-versa at least during peak hours;

(b) what action has been taken by the Railway Administration in this regard; and

(c) what are the difficulties in accepting the demand and how these difficulties, if any, are to be overcome?